

AND CIVIL SUPPLIES be pleased to state:

(a) whether complaints have recently been received from flour millers in Andhra Pradesh regarding inadequate supply of wheat resulting in the rise in prices of wheat products like rawa, maida and atta; and

(b) if so, the action taken by Government to ensure adequate supplies?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA):

(a) Yes, Sir.

(b) To augment the supply, F.C.I. has been selling wheat through open auctions at Hyderabad.

#### **Production of Solvent Extracted Cotton-seed Oil**

3227. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of solvent extracted cotton-seed oil being used by vanaspati industry for availing of vanaspati excise duty rebate as per 1987-88 budget proposals;

(b) whether the budget proposals had encouraged production of solvent extracted cotton-seed oil; and

(c) if not, what measures are being contemplated by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA):

(a) An estimated quantity of 6,900 M.T. of solvent extracted cotton-seed oil would be used by vanaspati industry during 1987-88.

(b) and (c) The budget proposals for 1987-88 had provided an excise rebate of Rs. 3,250 per M.T. for usage of solvent extracted cottonseed oil in the manufacture of vanaspati. This has now been raised of Rs. 4,000 from 1st March, 1988.

Government has also allowed 10 per cent cash compensatory support on export of cottonseed extraction.

#### **Export of Cotton Seed Extractions**

3228. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of AGRICULTURE be pleased to state:

(a) the export of cotton seed extractions during the last three years; whether there is any decline in export and if so, the measures Government propose to take in this regard;

(b) the installed capacity of scientific cottonseed processing in the country and its present utilisation; whether the present utilisation is at an economical level and if not, what are the efforts being made by Government to improve upon the efficiency;

(c) the total potential for extracting cottonseed oil and actual extraction in the country; whether full potential is not exploited, and if so, what are the efforts especially in the context of large-scale import of edible oils; and

(d) the total investment and employment in the above industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) The exports of Cotton seed extractions since 1984-85 have been of the following order:—

Year	Quantity tonnes
1984-85	62,881
1985-86	35,908
1986-87	53,083
1987-88 (April to Feb., 1988)	19,300

Cash compensatory Support is allowed on exports of Solvent extracted oil meals including Cottonseed extraction.